

HIGH COURT OF HIMACHAL PRADESH, SHIMLA-171001

No.HHC/Judl./Misc./

Dated Shimla, the 23rd April, 2013.

NOTICE

This is for information of all concerned that during this month the matters listed at uneven Serial Numbers in the Consolidated List dated 1st April, 2013 of Hon'ble DB-II presided over by Hon'ble Mr. Justice Dev Darshan Sud, J., will be taken up by Hon'ble DB-IV presided over by Hon'ble Mr. Justice Sanjay Karol, J., and the matters listed at uneven serial numbers before Hon'ble SB-IV presided over by Hon'ble Mr. Justice Kuldip Singh, J., and Hon'ble SB-VI presided over by Hon'ble Mr. Justice V.K. Sharma, J, will be taken up by Hon'ble SB-II, presided over by Hon'ble Mr. Justice Surinder Singh, J., and Hon'ble SB-VII, presided over by Hon'ble Mr. Justice Dharam Chand Chaudhary, J., respectively.

It is further informed that the cases listed before Hon'ble DB-I, DB-II, DB-III, SB-I, SB-III, SB-IV, SB-V and SB-VI, will be taken up by the respective Hon'ble Benches as per the Consolidated List for these Hon'ble Benches, except the cases as taken out from the Consolidated List of Hon'ble DB-II, SB-IV and SB-VI as mentioned above.

(C.B. Barowalia)

Registrar (Subordinate Judiciary & Judicial)

23rd April, 2013